

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

134. I.A. 4726/2023

I.A. 3171/2023

I.A. 2386/2023

I.A. 843/2023

I.A. 3440/2022

I.A. 1382/2022

IN

C.P.(IB)-3911(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.04.2024**

NAME OF THE PARTIES: Gopal Das Mittal

V/s.

Denovo Enterprises Pvt Ltd

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Adv. Nitish Bangera for the Liquidator is present requested to list I.A.
1382/2022 on 06.06.2024. Request is considered.

List I.A. 1382/2022 on **06.06.2024** and other pending applications on
20.06.2024.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)